## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

# FIRST TO FOURTY-NINE REPORTS (ENGLISH VERSION)



**Tenth Lok Sabha** 

Legislative Branch-II

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS (Tenth Lok Sabha)

#### **EIGHTH REPORT**

(Presented on 1.4.1992)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighth Report.
- 2. The Committee met on 30 March, 1992 for allocation of time to the resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, 3 April, 1992.
- 3. The Committee recommend the allocation of time as follows:-
  - (1) Resolution by Shri Moreshwar Save regarding uniform civil 2 hours code.
  - (2) Resolution by Dr. Ravi Mallu regarding implementation of policies and programmes for SC/ST, etc.

#### Recommendation

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;
-March 30, 1992
Chaitra 10, 1914 (Sales)

S. MALLIKARJUNAIAH,

Chairman,

Committee on Private Members'

Bills and Resolutions.